

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 323 OF 2016**

**Dated: 1st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma,Technical  
Member(electricity)**

**In the matter of:**

**Chhattisgarh State Power Distribution Company Ltd. .... Appellant(s)**

**Versus**

**M/s Balaji Power (A Unit of Hira Ferro Alloys Ltd.) .... Respondent(s)**

Counsel for the Appellant(s) : Pradeep Misra  
Manoj Kr. Sharma

Counsel for the Respondent(s) : Raunak Jain  
Sachin Dubey for R1  
Ravi Sharma for R3

**ORDER**

List the matter for hearing on **16.01.2020**. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK